

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 3rd JUNE, 2024, 12:00 Noon.

CP (IB) No. 19/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Loknath Agarwalla -Vs- Angul Bus Terminal Co. Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saroj Kumar Sahoo, CS

For Respondent (s)

Mr. Shailabhadra Sastry, Adv.

ORDER

Ld. authorised representative CS Saroj Kumar Sahoo appears for the Financial Creditor/Petitioner. Petitioner seeks further time to file some of the additional documents which was required by order dated 06.05.2024 of this Tribunal. Ld. counsel for the petitioner may file required additional documents before next date of hearing. Ld. Counsel Mr. S. Sastry appears for the respondent. List the matter on 25.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

H.V. Subba Rao
Member (Judicial)